

**IN THE NATIONAL COMPANY LAW TRIBUNAL,**  
**NEW DELHI COURT III**

**Item No. 312**

New IA-2345/2023 IA-1644/2023

In

IB-477(ND)/2021

**IN THE MATTER OF:**

Mr. Umesh Chander and Ors

**.....APPLICANT/PETITIONER**

Vs.

GRJ Distributors and Developers Pvt. Ltd.

**.....RESPONDENT**

**SECTION**

**U/s 7 of IBC, 2016**

**Order delivered on 27.04.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **12.05.2023.**

**Sd/-**

**(Court Officer)**